COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 246 OF 2017 AND APPEAL NO. 247 OF 2017

Dated: 4th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Torrent Power Limited Vs. Gujarat Electricity Regulatory Co	Appellant(s) ommission & Ors Respondent(s))
Counsel for the Appellant(s)	: Mr. Hardik Luthra Ms. Deepa Chawan	
Counsel for the Respondent(s)	: Mr. C.K. Rai Mr. Sachin Dubey for R-1	
	Mr. Ankit Swarup Ms. Tanya Swarup Mr. Suraj Raj for R-2	
	Mr. Anand K. Ganesan	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>30-1-2019.</u>

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

Ms. Neha Garg for R-11

tpd/pk